

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 06.11.2020 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Venugopal M., Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT) No.186-187 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Usha O.K	Pallavi Parmar	
2.	Comp. App (AT) No.188-189 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. V.D.Viju	Pallavi Parmar	
3.	Comp. App (AT) No.190-191 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Ors. Vs. Babu Foustine	Pallavi Parmar	
4.	Comp. App (AT) No.192-193 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Saramma Mohan	Pallavi Parmar	

**For Hearing**

5.	Competition App. (AT) No. 11 of 2020	Textile Consumers Foundation Vs. Competition Commission of India & Anr.  <b>With</b>	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi-R2
6.	Competition App. (AT) No. 13 of 2020 & I.A. No. 36, 44 & 47 of 2020	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2

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**By the order of Hon’ble Acting Chairperson  
-sd/-  
Registrar**